

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-37/2013/ 2496 /A

From :- Smti. Pronita Morang,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjeev Kumar Sharma
District & Sessions Judge,
Kamrup (M), Guwahati.

Dated Guwahati the th 28 April, 2025.

Sub: **Restricted holiday.**

Ref:- Your letter No. DJK/Esstt./4114, dtd. 03.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 19.04.2025**. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.


Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-37/2013/ 2497 /A, dated , 28-04-2025

Copy forwarded for information to:

1. The Project Manager, Gauhati High Court.


28.04.25
JT. REGISTRAR (VIGILANCE)